

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 104**  
**(IB)-1045(ND)2020**  
**New I.A-3150/2021**

**IN THE MATTER OF:**

**M/s. Rhydburg Pharmaceuticals Ltd.**

...

**Applicant/Petitioner**

**Versus**

**Sanyog Healthcare Limited.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 26.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv Abhishek for Resolution Professional

**ORDER**

**I.A-3150/2021:** By filing this application, Applicant has prayed for an early listing of IA-1837/2021. Ld. Counsel appearing for the Applicant submits that this matter is listed on 16<sup>th</sup> August, 2021. Since the matter has already been listed on 16<sup>th</sup> August, 2021, we are not inclined to prepone the date. However, the Petitioner is at liberty to make a mention on the date fixed for early hearing.

**With this, the present IA stands disposed off.**

- Sl -

**(L. N. GUPTA)**  
**MEMBER (T)**

- Sl -

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**